

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.183/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Frenzy Commercial Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	A. K. Upadhyay <i>Adm</i>	<i>Petitioner</i>	(Signature) 24/10/17
2.	Mr. T. K. DAS, ICLS Assistant Director	RD(ER) MCA	(Signature) 24/10/17

ORDER

Ld. Counsel for the petitioners and Mr. T. K. Das, Asstt. Director from the Office of the Regional Director representing the Central Government is present.

Ld. Counsel for the petitioner submitted that Central Government has raised certain queries for which he needs some time to file reply. In the circumstances the case is adjourned to 07/12/2017.

Reply of the Central Government and Official Liquidator may be filed by 30/11/2017 with a copy to the petitioner.

List on 07/12/2017.

(Signature)
(Jinan K.R.)
Member (J)

(Signature)
(Vijai Pratap Singh)
Member (J)